

(21)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.831/96.

Dt. of Decision : 8-8-96.

Ravindra Prasad Singh

.. Applicant.

Vs

1. The Dy. Director General,
Southern Region,
Geological Survey of India,
G.S.I. Complex, Bandlaguda,
Hyderabad-500 068.

2. The Director General,
Geological Survey of India,
4, Chowrangee Lane,
Calcutta-700 016.

3. The Secretary,
Govt. of India,
Min. of Mines,
Shastri Bhavan,
New Delhi.

.. Respondents.

Counsel for the Applicant : Mr. P. Gurumurthy

Counsel for the Respondents: Mr. Satyanarayana for Mr. N.R. Devaraj,
Sr. CGSC.

CORAM:

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

ORDER

Oral Order (Per Hon'ble Shri R. Rangarajan, Member (Admn.)

Heard Mr. P. Gurumurthy, learned counsel for the applicant and Mr. Satyanarayana for Mr. N.R. Devaraj, learned counsel for the respondents.

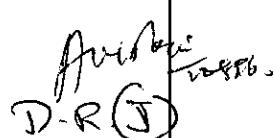
2. This OA is filed for setting aside the impugned order rejecting his claim for appointment on compassionate ground and a consequential direction to appoint him as Clerk in Group-C post on compassionate ground under R-1.

3. The case was heard for some time. The learned counsel for the applicant submitted that he will withdraw this application and take up his case through departmental channel. He is permitted to do so.

4. In view of the above submission, the OA is dismissed as withdrawn. No costs.


(R. Rangarajan)
Member (Admn.)

Dated : The 8th August 1996.
(Dictated in Open Court)


D.R. (J)

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..2..

O.A.NO.831/96

Copy to:

1. The Deputy Director General,
Southern Region,
Geological Survey of India,
GSI Complex, Bandlaguda,
Hyderabad - 600 068.
2. The Director General,
Geological Survey of India,
4, Chowranghee ~~Ready~~ Lane,
Calcutta - 700 016.
3. The Secretary, Govt. of India,
Min. of Mines, Shastray Bhavan,
New Delhi.
4. One copy to Mr.P.Gurumutthy, Advocate,
CAT, Hyderabad.
5. One copy to Mr.N.R.Devraj, Sr.CGSC,
CAT, Hyderabad.
6. One copy to Library,CAT, Hyderabad.
7. One duplicate copy.

YLKR

OK 31/86

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Approved by

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

DATED:

8-8-86

ORDER JUDGEMENT
R.A/C.P./M.A.NO.

in
O.A.NO. 831/86

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED
DISPOSED OF WITH DIRECTIONS
DISMISSED
DISMISSED AS WITHDRAWN
ORDERED/REJECTED
NO ORDER AS TO COSTS.

YLKR

II COURT

